

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3050
ANSWERED ON:23.12.2003
MUKHERJEE COMMISSION OF NETAJI
JAYABEN B. THAKKAR

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Justice M.K. Mukherjee Commission, probing Netaji Subhash Chandra Bose`e mysterious death is still clueless about the crash site even after a lapse of four years of its term;
- (b) if so, the reasons therefor;
- (c) the efforts being made by the Government to assist the Commission in the probe; and
- (d) the time by which the Commission is likely to submit its report?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI I.D.SWAMI)

(a) & (b): The Commission has intimated that there has been substantial progress in the inquiry entrusted to it as per term of reference. However, the Commission does not consider it to be desirable to submit any interim report on the results of its inquiry made so far.

(c): The Govt. is committed to extend all types of assistance and cooperation to the Commission. As regards making available of the records/documents, it is submitted that as and when a request is received from the Commission, the position is checked up with the available records in this Ministry and with other concerned Govt. Departments/Ministries or organisations and subject to the availability of the records, the same are provided to the Commission. In fact all Govt. Departments/Ministries/Organisations are extending all possible assistance to facilitate the enquiry by the Commission

(d): As per the Gazette Notification dated 14/5/1999 and amended from time to time, the Commission is expected to submit its report to the Central Government as soon as possible but not later than 14/5/2004.